

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(21) C.P.(I.B)-1245/7/(MB)/2017
IA 42/2018 & IA 48/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.09.2018

NAME OF THE PARTIES: Bell Finvest (India) Limited
V/s
Avance Logistics & Trading India Pvt. Ltd.

SECTION OF THE COMPANIES ACT:7 of INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representative of the RP is present. Representative of one of the Financial Creditor is also present.
2. The Representative of the RP has informed that the Application bearing no. IA 54/2018 has been filed for an extension of time of CIRP period however, not available on record. Registry is directed to place it on Record.
3. List this matter on **06.09.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

05.09.2018.

HHS